

[Shri Avinash Rai Khanna]

- (i) 258th Report on the Indecent Representation of Women (Prohibition) Amendment Bill, 2012; and
- (ii) 259th Report on the National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.

**EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED
PARLIAMENTARY STANDING COMMITTEE ON HUMAN
RESOURCE DEVELOPMENT**

SHRI AVINASH RAI KHANNA (Punjab): Sir, I lay on the Table, a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Human Resource Development on the Indecent Representation of Women (Prohibition) Amendment Bill, 2012 and the National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.

... *(Interruptions)* ...

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON PERSONNEL, PUBLIC
GRIEVANCES, LAW AND JUSTICE**

SHRI SHANTARAM NAIK (Goa): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:—

- (i) Sixty-third Report on the Rajasthan Legislative Council Bill, 2013;
- (ii) Sixty-fourth Report on the Judicial Appointments Commission Bill, 2013; and
- (iii) Sixty-fifth Report on the Representation of the People (Second Amendment and Validation) Bill, 2013.

... *(Interruptions)* ...